

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO.1044**

**TO BE ANSWERED ON THE 19TH DECEMBER, 2018/ AGRAHAYANA 28, 1940
(SAKA)**

ILLEGAL STAY OF ROHINGYA MUSLIMS IN THE COUNTRY

1044. SHRI ANIL DESAI:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of Rohingya Muslims entered in the country illegally;

(b) if so, what is the number of such illegal entrants and what is the harmful effect on country's national security and communal harmony;

(c) the steps taken by Government to prevent further entry and to drive them out of country; and

(d) what special precautions have been taken to ensure that this problem should not become permanent like problem of illegal Bangladeshi Muslims in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) and (b): Since illegal entrants enter into the country without valid travel documents in clandestine and surreptitious manner, there is no accurate data regarding number of such entrants living in the country.

There are reports of some Rohingyas indulging in illegal activities.

(c) and (d): Detection and deportation of illegal migrants/ entrants is a continuous process. Central Government is vested with powers under

Section 3(2)(c) of The Foreigners Act, 1946 to deport foreign nationals staying illegally in the country.

These powers to identify, detain and deport illegally staying foreign nationals have also been delegated to all the State Governments and UT Administrations. Instructions have also been issued to State Governments for taking appropriate and prompt steps for identification of illegal migrants (including Rohingyas), their restriction to specified locations as per provisions of law, capturing their biographic and biometric particulars, cancellation of fake Indian documents and initiation of legal proceeding including deportation proceedings as per provisions of Law. Border Security Force is taking all necessary measures to prevent illegal infiltration including deployment of additional manpower, use of special surveillance equipment, border fencing, intelligence sharing, conducting special operations along the borders etc.
